

## RBI/2019-20/240 DOR.No.Ret.BC.74/12.01.001/2019-20

May 22, 2020

All Scheduled and Non Scheduled Banks

Dear Sir / Madam

## Change in Bank Rate

Please refer to our <u>circular DBR.No.Ret.BC.53/12.01.001/2019-20 dated March 27,</u> 2020 on the captioned subject.

2. As announced in the <u>Monetary Policy Statement 2020-21 dated May 22, 2020</u>, the Bank Rate is revised downwards by 40 basis points from 4.65 per cent to 4.25 per cent with immediate effect.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the <u>Annex</u>.

Yours faithfully,

(Dr.S.K.Kar) Chief General Manager

Encl. : As above

## <u>Annex</u>

## Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate
		(With immediate effect)
Penal interest rates on	Bank Rate plus 3.0	Bank Rate plus 3.0 percentage
shortfalls in reserve	percentage points (7.65	points (7.25 per cent) or Bank
requirements	per cent) or Bank Rate	Rate plus 5.0 percentage points
(depending on duration	plus 5.0 percentage	(9.25 per cent).
of shortfalls).	points (9.65 per cent).	